

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**ORDER**

**No: 133**

**Dated: 30.04.2017**

Sh. Shahzad Azeem and Sh. Yash Pal Bourney, District and Sessions Judges (Entry Level) are placed in the Selection Time Scale of the Jammu and Kashmir Higher Judicial Service w.e.f. 01.02.2017 and 01.04.2017 respectively.

**BY ORDER**

  
(Sanjay Dhar)


I/C Registrar General

**No: 40473-99/GS**

**Dated: 30.04.2017**

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....with the request to place the same before His Lordship for kind information.
4. Commissioner/Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Jammu,
5. Registrar Vigilance, High Court of J&K, Jammu,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
7. Sh. Shahzad Azeem, Addl. District & Sessions Judge, Jammu,
8. Sh. Yash Pal Bourney, Spl. Judge Anti-Corruption, Srinagar,
9. Chief Accounts Officer, High Court of J&K, Jammu,  
.....for information & necessary action.
10. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
11. Office file

  
(Permod Kumar)  
Dy. Registrar (GS)